FORM NO. 4

CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH. KOLKATA CIRCUIT AT PORT BLAIR

ORDER SHEET

MA. 351/00086/2018 (OA. 351/00413/2017)

Applicant(s): Education

Respondents : M.C. Ghatak

Advocate for the Applicant(s):

Advocate for the Respondent(s): Mr. M. Lall

Mr. R. George

Notes of Registry	Orders of the Tribunal 20.06.2018 (DB) (Circuit at Port Blair)		
i i]
	Heard on M.A. 351/00086/2018 prayed for permission to file enclosing the documents which earlier due to his personal difficult	Original Application could not be annexed	
•	Allowed to file within a period o	f six weeks.	
•	M.A. is disposed of.		
	(Nandita Chatterjee) Member(A)	(S.K. Pattnaik) Member(J)	
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